Dy.No. 173/PPEMS 17/7/25

S.No.4(R)

NAGA PEOPLE'S FRONT

CENTRAL HEADQUARTERS, KOHIMA-79001, NAGALAND

No. NPF-5/ECI/2024-2028/84 **Dated Kohima, the 7th July, 2025**

To

The Principal Secretary,
Election Commission of India,
Nirvachan Sadan, Ashoka Road,
New Delhi – 110 001

Sub: **SUBMISSION OF ANNUAL AUDITED REPORT FOR THE FINANCIAL YEAR ENDED 2024-2025.**

Sir,

I have the honour to submit herewith the Annual Audited Report statements of the party for the financial year ended 2024-2025 duly certified by Chartered Accountant, along with Form 24A to claim exemption under the Income Tax Act 1961.

Kindly acknowledge the same.

Enclosed:

1. Auditor's Report
2. Balance Sheet
3. Statement of Income & Expenditure
4. Cash Flow Statement
5. Notes on Accounts Forming
6. Fix Assets Schedule 'A'
7. Details of Contribution
8. Form 24A
9. Schedule - I

भारत निर्वाचन आयोग/Election Commission of India
प्राप्त एवं निर्गम अनुभा
16 JUL 2025
387923
COMPUTER Dy. No.
नई दिल्ली/New Delhi

Yours Sincerely,

(APONG PONGNER)
President
Naga People's Front.

P.R. HILL, NEAR HOTEL JAPFÜ, ABOVE STATE ACADEMY HALL, KOHIMA-797001, NAGALAND
POST BOX NO. 565, TEL. NO. 0370-2242320, FAX NO. 0370-2242320. e-mail: npf.office@rediffmail.com

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[1][FORM 24A
(*See* rule 85B)

[This form should be filed with the Election Commission before the due date for furnishing a return of the Political Party's income of the concerned financial year under section 139 of the Income-tax Act, 1961 (43 of 1961) and a certificate to this effect should be attached with the Income-tax return to claim exemption under the Income-tax Act, 1961 (43 of 1961).]

1. Name of Political Party: **NAGA PEOPLES FRONT**

2. Status of the Political Party: (recognised/unrecognised) **RECOGNIZED**

3. Address of the headquarters of the Political Party: **NEAR HOTEL JAPFU, KOHIMA-797001 NAGALAND**

4. Date of registration of Political Party with Election Commission: **04/12/1963**

5. Permanent Account Number (PAN) and Income-tax Ward/Circle where return of the political party is filed: **AAAAN7317C, ITO CIRCLE-2, EXEMPT KOLKATA**

6. Details of the contributions received, in excess of rupees twenty thousand, during the Financial Year:20**24** – 20**25**

Serial number	Name and complete address of the contributing person/company	PAN (if any_ and Income-Tax Ward/Circle	Amount of contribution (Rs.)	Mode of contribution *(cheque/demand draft/cash)	Remarks

*In case of payment by cheque/demand draft, indicate name of the bank and branch of the bank on which the cheque/demand draft has been drawn.

7. In case the contributor is a company, whether the conditions laid down under section 293A of the Companies Act, 1956 (1 of 1956) have been complied with (A copy of the certificate to this obtained from the company should be attached).

Verification

I, KRUZHILIE KELIO (full name in Block letters), son/daughter of LT. SELHOULIE solemnly declare that to the best of my knowledge and belief, the information given in this Form is correct, complete and truly stated.

I further declare that I am verifying this form in my capacity as Treasurer on behalf of the Political Party above named and I am also competent to do so.

(Signature and name of the ~~Treasurer~~/Authorised person)

TREASURER
Naga People's Front

Date: 7/7/2025
Place: Kohima

President
Naga People's Front
Central Hqs.

Naga People's Front

Central office , Near Japfu Hotel
Kohima : Nagaland

DETAILS OF CONTRIBUTION RECEIVED DURING THE YEAR 2024-25

4	Name of the Person	PAN	Amount of Contribution	Date	Mode
1	Cash	N/A	1000.00	03 April 2025	Cash
2	Cash	N/A	1000.00	03 April 2025	Cash
3	Cash	N/A	1000.00	03 April 2025	Cash
4	Cash	N/A	1000.00	03 April 2025	Cash
5	Cash	N/A	1000.00	03 April 2025	Cash
6	Cash	N/A	1000.00	03 April 2025	Cash
7	Cash	N/A	500.00	03 April 2025	Cash
8	Cash	N/A	500.00	03 April 2025	Cash
9	Cash	N/A	500.00	03 April 2025	Cash
10	Cash	N/A	1000.00	03 April 2025	Cash
11	Cash	N/A	1000.00	03 April 2025	Cash
12	Cash	N/A	1000.00	03 April 2025	Cash
13	Cash	N/A	1000.00	03 April 2025	Cash
14	Cash	N/A	1000.00	03 April 2025	Cash
15	Cash	N/A	1000.00	03 April 2025	Cash
16	Cash	N/A	1500.00	03 April 2025	Cash
17	Cash	N/A	1000.00	03 April 2025	Cash
18	Cash	N/A	1000.00	03 April 2025	Cash
19	Cash	N/A	500.00	03 April 2025	Cash
20	Cash	N/A	500.00	03 April 2025	Cash
21	Cash	N/A	500.00	03 April 2025	Cash
22	Cash	N/A	500.00	03 April 2025	Cash
23	Cash	N/A	1500.00	03 April 2025	Cash
24	Cash	N/A	500.00	03 April 2025	Cash
25	Cash	N/A	500.00	03 April 2025	Cash
26	Cash	N/A	500.00	03 April 2025	Cash
27	Cash	N/A	1000.00	03 April 2025	Cash
28	Cash	N/A	1000.00	03 April 2025	Cash
29	Cash	N/A	1500.00	03 April 2025	Cash
30	Cash	N/A	1000.00	03 April 2025	Cash
31	Cash	N/A	1000.00	03 April 2025	Cash
32	Cash	N/A	1500.00	03 April 2025	Cash
33	Cash	N/A	1500.00	03 April 2025	Cash
34	Cash	N/A	1000.00	03 April 2025	Cash
35	Cash	N/A	1000.00	03 April 2025	Cash
36	Cash	N/A	1500.00	03 April 2025	Cash
37	Cash	N/A	1500.00	03 April 2025	Cash
38	Cash	N/A	500.00	03 April 2025	Cash

TREASURER
Naga People's Front

President
Naga People's Front
Central Hqs.